

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT SITTING AT RANCHI
MA/051/00363/18
[Arising out of OA/051/00013/2017]**

Date of Order: 13.02.2019

C O R A M

**HON'BLE MR. JAYESH V. BHAIKAVIA, JUDICIAL MEMBER
HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

Jagannath Jha, Applicant.

By Advocate: - Mr. Omkarnath Ray

-Versus-

Union of India & Ors., Respondents.

By Advocate: - None

**O R D E R
[ORAL]**

Per J.V. Bhairavia, J.M:- MA/051/00363/2018 has been filed by the applicant with a prayer for restoration of OA/051/00013/2017 which was dismissed for default on 18.09.2017. The applicant has also filed one MA for condonation of delay in filing the restoration petition along with the said MA .

2. We have heard the learned counsel for the applicant and gone through the MA for restoration of the OA. We are satisfied with the grounds mentioned by the applicant in the MA. Accordingly, both the MAs are allowed. The OA is restored to its original number and file. Let the OA be listed on 14.03.2019 for hearing.

**[Dinesh Sharma]
Administrative Member
Sr.**

**[Jayesh V. Bhairavia]
Judicial Member**